

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 270 of 2020**

**IN THE MATTER OF:**

**Park Energy Pvt. Ltd.**

**...Appellant**

**Versus**

**Syndicate Bank & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Puneet Singh Bindra, Ms. Simran and Mr. Gaurav, Advocates.**

**For Respondents: Mr. Adarsh B. Dial, Sr. Advocate with Mr. K. V. Balakrishnan and Mr. Ravi Chandran, Advocates for R-1.  
Ms. Jayshree S. Iyer and Mr. P. V. Dinesh, Advocates for RP.**

**ORDER**  
**(Through Virtual Mode)**

**17.06.2020** Heard Mr. Adarsh B. Dial, learned senior counsel representing Respondent No. 1 (Syndicate Bank). Hearing concluded. Heard Mr. Ramji Srinivasan, Sr. Advocate representing the Appellant in rejoinder. Hearing remained inconclusive.

List the matter 'for further hearing' on **24<sup>th</sup> June, 2020 at 2.30 PM.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*am/gc*